

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 10.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
HEARING	HEARING
1. O.S 2334/2007	O.S 1114/2018
2. O.S 558/2014	O.S 1116/2018
3. O.S 962/2014	O.S 1118/2018
4. O.S 1238/2015	O.S 1126/2018
5. O.S 22/2016	O.S 1130/2018
6. O.S 1076/2018	O.S 1132/2018
7. O.S 1080/2018	O.S 858/2019
8. O.S 1086/2018	O.S 860/2019
9. O.S 1088/2018	O.S 862/2020 862/19
10. O.S 628/2019	O.S 512/2020

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
05.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 10-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 1387/2013 (HEARING) IA/1/2013		S.K. BASAVARJAN Vs K.S. HUCHAVEERAPPA	KUMAR AND BHAT
2	O.S. 151/2015 (HEARING) IA/1/2015		MUNIRAJU Vs CHANNAPPA	KUMARA
3	O.S. 363/2018 (HEARING) IA/1/2018		CHOWDAPPA Vs JAGANATH H.N	NARASIMHARAJU
4	O.S. 1179/2005 (ARGUMENTS)		VENKATARAMANAPPA Vs G S NARAYANA RAO	
5	O.S. 471/2007 (ARGUMENTS) IA/1/2007		M. MODEEN Vs V. MUNIKRISHNAPPA	K. V. SHENOY and ANOTHER
6	O.S. 71/2009 (ARGUMENTS) IA/1/2009		NARASAMMA Vs B. L. SUBBARAMAIAH	G. SHANTHA
7	O.S. 895/2010 (ARGUMENTS) IA/1/2010 IA/2/2010 IA/3/2010		K. MUTHU Vs NEELA	V.P. SHANMUGAM
8	O.S. 1127/2011 (ARGUMENTS) IA/1/2011		NAHIMUNISA Vs VALLI	C.M GOWDA
9	O.S. 1405/2011 (ARGUMENTS) IA/1/2011		D MANJULA Vs G.J GURUNATH	G.N. VENKATARAMANAPPA
10	O.S. 41/2012 (ARGUMENTS)		KAVERAMMA Vs GOVERNMENT OF KARNATAKA	M.A.
11	O.S. 529/2012 (ARGUMENTS) IA/1/2012		LAKSHMIDEVAMMA Vs BHYRAPPA	JAYARAJ GOWDA
12	O.S. 273/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SAFDAR Vs THE TAHSILDAR	V.R.MURALIDHARA AND H.K.RAMAMURTHY
13	O.S. 457/2014 (ARGUMENTS) IA/1/2014		N.D. RAMAKRISHNA Vs M. PALANI	V.RAJASHEKAR REDDY AND M.V.VENKATESH REDDY
14	O.S. 515/2014 (ARGUMENTS) IA/1/2014		KUNDURAPPA Vs DODDAGANGAMUNIYAPPA @ GANGAMUNIYAPPA	M. PRAKASH
15	O.S. 1433/2014 (ARGUMENTS) IA/1/2014		ZEENATH UNNISSA Vs K. NASRULLA SHARIFF	N. NAGARAJA

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16	O.S. 1589/2014 (ARGUMENTS) IA/1/2014		RAJANNA Vs MUNICHIKKAMMA	K R SATHISH
17	O.S. 1279/2015 (ARGUMENTS) IA/1/2015		H.S.VIJAYA KUMARI Vs M.NAGARAJ	V.VISHWANATH
18	O.S. 635/2016 (ARGUMENTS) IA/1/2016		ANILDEV V Vs THE PRINCIPAL SECRETARY	
19	O.S. 1053/2016 (ARGUMENTS) IA/1/2016		VENKATESH K Vs RAMAKRISHNA	AA
20	O.S. 49/2017 (ARGUMENTS)		REKHAPRIYA M N Vs H MANJUNATH	NAGAI AH.
21	O.S. 471/2020 (ORDERS.) IA/1/2020		MANJUNATHA G ALIAS MANJUNATHA GOVINDAPPA Vs RAGHAVENDRA M	JOHN PAL
22	O.S. 557/2020 (ORDERS.) IA/1/2020		KANTILAL NARAN LIMBANI ALIAS KANTHILAL NARAYAN REP BY CHIMAN LAL Vs PRABHAKAR REDDY	S.Y. KUMBAR
23	O.S. 558/2020 (ORDERS.) IA/1/2020		PRAVEEN MANJI LIMBANI Vs PRABHAKAR REDDY	S.Y. KUMBAR
24	O.S. 559/2020 (ORDERS.) IA/1/2020		ARJAN RATANSI LIMBANI ALIAS ARJUN PATEL REP BY ARVIND PATEL Vs PRABHAKAR REDDY	S.Y. KUMBAR
25	O.S. 560/2020 (ORDERS.) IA/1/2020		ISHVARLAL RATHNSI LIMBANI ALIAS ESWAR PATEL REP BY DEEPAK PATEL Vs PRABHAKAR REDDY	S.Y. KUMBAR
26	O.S. 567/2020 (ORDERS.) IA/1/2020 IA/2/2020		VIJAY KUMAR CHOURASIA Vs ASWATH NARAYANA K.	H.V. PRAVEEN GOWDA,
27	O.S. 241/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		GIRISH K.S Vs KARNATAKA STATE HANDICRAFTS DEVELOPMENT CORPORATION LTD REP BY RAJVIR PRATAP SHARMA	S.S.B

Cases listed below are adjourned due to Covid 19

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28	O.S. 91/2013 (EVIDENCE.) IA/1/2013	18-09-2020 (1.00- 2.00 PM)	T.SHANKAREGOWDA Vs K.S.SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
29	O.S. 639/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	18-09-2020 (1.00- 2.00 PM)	B.P.BABITHA Vs MUNIRAJU ALIAS UPENDRA	H.V.DEVARAJU AND OTHERS
30	O.S. 1185/2013 (EVIDENCE.) IA/1/2013	18-09-2020 (1.00- 2.00 PM)	B. RAMANJINAPPA Vs R. GURURAJ	PRADEEP NAIK, K AND OTHERS
31	O.S. 1201/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	18-09-2020 (1.00- 2.00 PM)	DHANALAKSHMI Vs PUTTAMMA	V. VISHWANATH
32	O.S. 1301/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	18-09-2020 (1.00- 2.00 PM)	RAMYA P. Vs SARASWATHI	R.KRISHNA MURTHY AND OTHERS
33	O.S. 1599/2013 (EVIDENCE.) IA/1/2013	18-09-2020 (1.00- 2.00 PM)	GEETHA Vs RAMANNA	K. MUNIRAJU
34	O.S. 1005/2014 (EVIDENCE.) IA/1/2014	18-09-2020 (1.00- 2.00 PM)	B. C. NANDA Vs RAGHAVENDRA RAO	M.G.SATEESHA
35	O.S. 1239/2014 (EVIDENCE.) IA/1/2014	18-09-2020 (1.00- 2.00 PM)	M.NARAYANASWAMY Vs V.SRINIVAS	H.M.G
36	O.S. 709/2004 (EVIDENCE.) IA/1/2004	18-09-2020 (12.00- 1.00 PM)	B.NAGARAJU Vs BASAPPA	S.R.SRINIVASAMURTHY and S.P.SRINATH
37	O.S. 293/2008 (EVIDENCE.) IA/3/2008 IA/1/2008 IA/2/2008	18-09-2020 (12.00- 1.00 PM)	VASANTH KUMAR Vs K. DODDA LAKSHMAN	SATYAKI ASSOCIATES
38	O.S. 585/2010 (EVIDENCE.) IA/1/2010	18-09-2020 (12.00- 1.00 PM)	T. K. DURAISWAMY Vs CHALUVARAJU	S. V. VENUGOPAL
39	O.S. 701/2010 (EVIDENCE.) IA/1/2010	18-09-2020 (12.00- 1.00 PM)	SRINIVASA Vs DODDAPPAYANNA	B.V. RAMA MOORTHY
40	O.S. 599/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	18-09-2020 (12.00- 1.00 PM)	SIWANI H J Vs KRISHNAPPA	KUMAR and KUMAR ADVOCATES
41	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	18-09-2020 (12.00- 1.00 PM)	M SUBRAMANI Vs E . SUBRAMANI	PRASAD REDDY. G.S

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42	O.S. 1173/2011 (EVIDENCE.) IA/1/2011	18-09-2020 (12.00- 1.00 PM)	AKKAYYAMMA Vs DODD PILLAMMA	BABU
43	O.S. 1225/2011 (EVIDENCE.) IA/1/2011	18-09-2020 (12.00- 1.00 PM)	RADHAKRISHNA RAO Vs RADHAKRISHNA RAO	SRINIVASA GOWDA
44	O.S. 421/2012 (EVIDENCE.) IA/1/2012	18-09-2020 (12.00- 1.00 PM)	V DEVANDRAPPA Vs P.R SATHYAVATHI	M.MOHAN KUMAR
45	O.S. 741/2012 (EVIDENCE.)	18-09-2020 (12.00- 1.00 PM)	SUDHABAI S. KALKUNDRI Vs MALLIKARJUNA	MAHESH S. KAMMAR
46	O.S. 1193/2012 (EVIDENCE.) IA/1/2012	18-09-2020 (12.00- 1.00 PM)	C. MUNIRAJU Vs MUNIVENKATAPPA	KRISHNA G.
47	O.S. 1267/2012 (EVIDENCE.)	18-09-2020 (12.00- 1.00 PM)	BRIAN D SOUZA Vs ALBERT LOBO	ROHIH GOWDA
48	O.S. 1537/2012 (EVIDENCE.) IA/1/2012	18-09-2020 (12.00- 1.00 PM)	SREERAMALU Vs CABLE SRINIVAS	K VENKATESH
49	O.S. 89/2013 (EVIDENCE.) IA/1/2013	18-09-2020 (12.00- 1.00 PM)	M.DEVARAJ Vs K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
50	O.S. 339/2015 (EVIDENCE.) IA/1/2015	18-09-2020 (3.00- 4.00 PM)	MASTHAN SAB Vs BHANU BEE	M.D. BASAVANNA AND OTHER ADVOCATES
51	O.S. 1001/2015 (EVIDENCE.) IA/1/2015	18-09-2020 (3.00- 4.00 PM)	M.YARAB BASHA Vs NANJAMMA	BASAVARAJU BELAVANGALA
52	O.S. 223/2016 (DEFENCE EVIDENCE) IA/1/2016	18-09-2020 (3.00- 4.00 PM)	S BASAVARAJU Vs V BASAVARAJU	LOKESH R
53	O.S. 345/2016 (APPEARANCE OF PARTY) IA/1/2016	18-09-2020 (3.00- 4.00 PM)	MANJULA Vs K.THYAGARAJU	M.S.PRAKASH.
54	O.S. 781/2014 (A.D.R) IA/1/2014	18-09-2020 (4.00- 5.00 PM)	P. B. SHIVAKUMAR Vs P. R. CHANDRASHEKAR	R. SHYAMA
55	O.S. 987/2014 (A.D.R) IA/1/2014 IA/2/2014	18-09-2020 (4.00- 5.00 PM)	RAJANNA Vs THE TAHSILDAR	M.MUDDAYYA AND OTHERS
56	O.S. 495/2018 (A.D.R) IA/1/2018 IA/2/2018	18-09-2020 (4.00- 5.00 PM)	K K CHACKO Vs RADHAMMA	DILRAJ ROHIT SEQUEIRA

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57	O.S. 561/2018 (A.D.R) IA/1/2018	18-09-2020 (4.00- 5.00 PM)	VIKAS CHATURVEDI Vs S. BHASKAR	S.D VIJAYA LAKSHMI
58	O.S. 683/2018 (A.D.R) IA/1/2018 IA/2/2018	18-09-2020 (4.00- 5.00 PM)	RAJASHEKAR Vs HANUMAKKA	IMBRAN PASHA
59	O.S. 919/2018 (A.D.R) IA/1/2018	18-09-2020 (4.00- 5.00 PM)	ASHOK KUMAR Vs RAJANNA	D VENUGOPAL
60	O.S. 1539/2018 (A.D.R) IA/1/2018 IA/2/2018	18-09-2020 (4.00- 5.00 PM)	A.A. DAKSHINAMURTHY Vs SYED JAFFAR	A CHANDRACHUD
61	O.S. 435/2019 (A.D.R) IA/1/2019 IA/2/2019	18-09-2020 (4.00- 5.00 PM)	JAYAMMA Vs K. VENKATESH BABU	BHASKAR D.
62	O.S. 543/2019 (A.D.R) IA/1/2019	18-09-2020 (4.00- 5.00 PM)	AYYANNA Vs K L SANTOSH	SHANKARACHAR. S
63	O.S. 591/2019 (A.D.R) IA/1/2019	18-09-2020 (4.00- 5.00 PM)	ARUNA NICHANI Vs P.K. SHIVAKUMAR	S.V GIRIDHAR
64	O.S. 629/2019 (A.D.R) IA/1/2019	18-09-2020 (4.00- 5.00 PM)	SRINIVASA MURTHY Vs M. LAKSHAMAN	A. HANUMANTHAPPA
65	O.S. 993/2019 (A.D.R) IA/1/2019	18-09-2020 (4.00- 5.00 PM)	K.M NANJAPPA Vs J. RANGASWAMY	N. AND N
66	O.S. 527/2020 (SUMMONS) IA/1/2020	18-09-2020	P VENUGOPAL Vs BHASKAR DHIKSHITH	B K MOHAN
67	O.S. 461/2011 (EVIDENCE.)	18-09-2020	MUNIYAPPA Vs VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
68	O.S. 1163/2012 (EVIDENCE.) IA/1/2012	18-09-2020	ANUSUYA. N. Vs NAGAMALLESHWARI	B. S. BYREGOWDA
69	O.S. 141/2015 (EVIDENCE.) IA/1/2015	18-09-2020	LAKSHMAMMA Vs GOVINDAPPA	CHANDRAPPA T
70	O.S. 1443/2016 (EVIDENCE.) IA/1/2016	18-09-2020	JAYA BHARATHI Vs OPTIONS ADVERTISING REP BY R K N PILLAI	SUBBI REDDY
71	O.S. 903/2017 (EVIDENCE.) IA/1/2017	18-09-2020	VENKATALAKSHMAMMA Vs MUNIRAJU	R A DEVANAND

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72	O.S. 1185/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	18-09-2020	V. A. NAVEEN Vs M. G. RAJAKUMAR	A. CHANDRACHUD
73	O.S. 1647/2014 (A.D.R) IA/1/2014 IA/2/2014	18-09-2020	M GOPI Vs P SHUKLADEVI	N.R.R AND OTHERS
74	O.S. 39/2015 (A.D.R) IA/1/2015	18-09-2020	R.SUDARSHANA Vs M.RAMESH	A AND M LEGAL
75	O.S. 385/2018 (A.D.R) IA/1/2018	18-09-2020	.G. OMPRAKASH Vs CHALLADORAI	A, VENKATA REDDY
76	O.S. 535/2010 (OBJECTIONS) IA/1/2010 IA/2/2010 IA/3/2010	18-09-2020	K. SRINIVAS Vs SHANTHAMMA	BHARGAV and ANR.
77	O.S. 53/2019 (OBJECTIONS) IA/1/2019	18-09-2020	T. SURESH BABU Vs VEERA PATIL	G. DHANARAJ
